

भारतीय निकाय से कोई मांग-पत्र प्राप्त नहीं हुआ है। तथापि, पंजाब, मध्य प्रदेश, तमिलनाडु और पश्चिमी बंगाल की चावल मिल मालिक एसोसिएशनों से कुछेक अभ्यावेदन प्राप्त हुए थे। क्योंकि उनमें उठाए गए अधिकांश प्रश्न राज्य सरकारों से संबंधित थे, इन अभ्यावेदनों की प्रतियां राज्य सरकारों को उनके टिप्पण और आवश्यक कार्रवाई के लिए भेज दी गई थी।

Small and Marginal Farmers and area covered under rural Development Scheme

2927. SHRI N. E. HORO: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) the details regarding the areas in the country covered under the Rural Development Schemes;

(b) the number of small and marginal farmers who have been benefited, (State-wise);

(c) whether the Central Government have provided some additional financial assistance to the drought affected States; and

(d) if so, the details thereof during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) Following are the important rural development schemes operated by the Ministry of Rural Reconstruction:

(1) Small Farmers Development Agency (This has been merged with Integrated Rural Development with effect from 2-10-1980).

(2) Integrated Rural Development Programme.

(3) Drought Prone Areas Programme.

(4) Special Livestock Production Programme.

(5) Desert Development Programme.

(6) National Rural Employment Programme.

The first was in operation in 1818 blocks in 200 districts upto 2nd October, 1980 when it was merged with the Integrated Rural Development Programme. The Integrated Rural Development Programme has been extended to the whole country with effect from 2nd October, 1980. The Drought Prone Areas Programme is in operation in 557 blocks in 74 districts—56 main and 18 contiguous. The Special Livestock Production Programme consisting of (i) Rearing of Cross-bred Heifers Programme and (ii) Establishment of Poultry, Piggery and Sheep Production Units, is in operation in 183 districts. The Desert Development Programme is in operation in 20 districts covering 132 blocks of Rajasthan, Haryana, Jammu and Kashmir, Himachal Pradesh and Gujarat. The National Rural Employment Programme is applicable to the entire country and is at present in operation in 25 States/Union Territories.

(b) A statement is attached (Annexure I) showing the number of beneficiaries consisting of small farmers, marginal farmers, agricultural labourers and rural artisans under Small Farmers Development Agency, Integrated Rural Development, Drought Prone Areas Programme and Special Livestock Production Programme. The Desert Development Programme is an area development programme. The National Rural Employment Programme is meant to supplement the resources of the State Governments for taking up durable community works through utilisation of foodgrains stocks.

(c) and (d). Yes, Sir. Financial assistance has been given to the States affected by drought under the following schemes:

(i) Normal and Special Food for Work Programme (1979-80).

(ii) Advance Plan Assistance.

The assistance given to the affected States in the last 3 years under the above schemes is given at annexures II and III.

ANNEXURE-I

Total No. of beneficiaries under integrated rural development programme, small farmers development programme, special livestock production programme and drought prone area programme since inception upto 30th June, 1980

States/Union Territories	IRD	SFDA	SLPP*	DPAP**
1	2	3	4	5
1. Andhra Pradesh	221360	443678	28898	415205
2. Assam	9485	117643	3566	
3. Bihar	113347	1064456	1832	1042465
4. Gujarat	69249	183330	9518	104714
5. Haryana	45239	201193	22787	1088821
6. Himachal Pradesh	55402	197757	3038	
7. Jammu & Kashmir	5475	132955	4658	129394
8. Karnataka	88110	324164	19629	777873
9. Kerala	72779	249167	20341	
10. Madhya Pradesh	124720	577732	9929	664769
11. Maharashtra	145913	340086	8758	417557
12. Manipur	11657	22310	..	
13. Meghalaya	4798	12509	595	
14. Nagaland	16298	64701	5456	
15. Orissa	108250	586748	15937	81321
16. Punjab	55291	129283	20294	
17. Rajasthan	62465	357572	19895	227338
18. Sikkim	564	1892	..	
19. Tamil Nadu	283175	921681	27179	1319385
20. Tripura	12176	86109	505	
21. Uttar Pradesh	706409	1642389	11162	607132
22. West Bengal	4526	262699	5927	77929
UNION TERRITORIES:				
23. A. & N. Islands	NA			
24. Arunachal Pradesh	480			
25. Chandigarh	71			
26. D. & N. Haveli	NA			
27. Delhi	2630	14056
28. G. D. & Diu	6092	35858	1158	
29. Lakshadweep	NA			
30. Mizoram	315		550	
31. Pondicherry	610	12552	1180	..
ALL INDIA :	2226886	7982518	242792	7553903

*Information upto May, 1980.

**The beneficiaries under DPAP include direct beneficiaries as well as indirect beneficiaries from the activities such as Development of Forestry, Community, Irrigation Scheme etc. The information relates from 1975-76 to 30th June, 1980.

ANNEXURE-II

Statement showing information regarding Foodgrains allotted/released under normal as well as special Food for Work Programme for Drought Affected States in 1979-80.

Sl. No.	State/Union Territory	Food-grains allotted under normal F.W.P. (1979-80) (Lakh MTs.)	Food-grains allocated under special F.W.P. (1979-80) (Lakh MTs.)	Unutilised balance from the last year (MTs.)	Total of Cols. 3 to 5 (MTs.)	Total Food-grains released including last year's balance (MTs)
1	2	3	4	5	6	7
1.	Andhra Pradesh	1.28	0.97	32570.00	257570.00	257570.00
2.	Bihar	1.96	1.50	40124.57	386124.56	386124.56
3.	Gujarat	0.43	0.075	(-)2041.00*	50541.00	50541.00
4.	Haryana	0.25	0.45	4097.00	74097.00	74097.00
5.	Himachal Pradesh	0.07	0.225	702.46	30202.46	30202.46
6.	Jammu & Kashmir	0.15	0.30	..	45000.00	45000.00
7.	Madhya Pradesh	1.30	2.20	1220.00	351220.00	351220.00
8.	Maharashtra	0.81	0.55	24700.00	160700.00	160700.00
9.	Manipur	0.02	0.02	..	4000.00	4000.00
10.	Nagaland	0.02	0.05	1500.00	8500.00	8500.00
11.	Orissa	1.50	0.81	26248.15	257148.15	257148.15
12.	Punjab	0.29	..	2988.99	31988.99	31988.99
13.	Rajasthan	1.81	1.25	13633.00	319633.00	319633.00
14.	Tripura	0.08	0.14	(-)2010.00*	22000.00	22000.00
15.	Uttar Pradesh	2.04	3.75	13880.00	592880.00	592880.00
16.	West Bengal	1.40	0.75	29885.00	244885.00	244885.00
17.	Andaman & Nicobar Islands	0.0005	0.0005	..	550.00	175.00
Total :		13.4105	13.0405	19,15,49.16	28,37,040.16	28,36,665.16

*Not accounted for in the total.

ANNEXURE-III

Advance Plan Assistance Released to States for Drought Relief Measures during:

States	1977-78	1978-79	(Rs. in crores)
			1979-80
1. Andhra Pradesh	20.28
2. Assam	3.50
3. Bihar	5.46
4. Haryana	2.00
5. Himachal Pradesh	3.00
6. Jammu & Kashmir	1.50
7. Karnataka	9.62
8. Madhya Pradesh	6.45	20.97
9. Maharashtra	5.00	6.85
10. Manipur	0.75	2.60
11. Meghalaya	0.58
12. Nagaland	0.53
13. Orissa	10.30
14. Rajasthan	16.20
15. Tripura	1.00
16. Uttar Pradesh	7.04*	..	31.21
17. West Bengal	12.66
Total:	16.66	12.20	138.64

* Advance Plan assistance was released for meeting the expenditure on drought as well as floods also. It is not possible to segregate the amount.

Welfare of Government Employees

2928. SHRI N. E. HORO: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that a simple calculations reveal that during the two decades of his occupation of a Government quarter a Government servant pays the Government more than the cost of that quarter and on retirement he finds himself stranded; and

(b) if so, will the Central Government take it seriously and do something in this regard for the welfare of their employees who devote the best part of their lives as faithful servants?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b). The rate of licence-fee chargeable from Government employees, who are allot-